

DIVISION BENCH  
COURT - I

O-236

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/169(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>THE REGISTRAR OF COMPANIES WEST BENGAL VS RUKMA VINTRADE PRIVATE LIMITED</b>
UNDER SECTION	<b>SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY</b>

**Appearances via video conference/physically**

Ms. Madhu Jana, Adv.

] For RoC, West Bengal

**ORDER**

1. Ld. Counsel for the RoC, West Bengal present.
2. At the request of Ld. Counsel for the RoC, West Bengal, this matter is adjourned to **22.07.2024.**

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**